

STATEMENT

The Supreme Court Collegium in its meeting held on 2nd March, 2021 has, on reconsideration, resolved to reiterate its earlier recommendations for elevation of the following Advocates as Judges in the High Courts:

High Court/s	Name
Kerala	Shri Viju Abraham
Kerala	Shri Mohammed Nias C.P., and
	Shri Paul K.K.
Karnataka	Shri Nagendra Ramachandra Naik
Himachal Pradesh	Shri Satyen Vaidya



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